

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

ITEM No. 122
176/241-242/2020

IN THE MATTER OF:

Sh. Raj Kumar Julka & Ors.

.... Petitioner/Applicant

v.

Sh. Vijay Kumar Julka & Ors.

.... Respondents

Order Under Section 241-242

Order delivered on 15.04.2021

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON. ACTG. PRESIDENT

SH. L.N. GUPTA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant:

Mr. Nitesh Mehra, Ankit Kumar & Ms. Amita Singh,
Advs.

ORDER

List the matter on 08.07.2021.

— Sd —

(B.S.V. PRAKASH KUMAR)
ACTG. PRESIDENT

— Sd —

(L.N. GUPTA)
MEMBER (TECHNICAL)

15.04.2021
Vineet